

(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	-NIL-		
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Note : Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note : Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name : Archana Gupta (Wife)	Dependant-1 Name : Mayank Raj (Son)	Dependant-2 Name :	Dependant-3 Name :
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-		
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	परगना- फुलवारी शरीफ जिला - पटना राज्य - बिहार खाता सं० - 54 खेसरा सं० - 836 रकबा - 4.68 डिसमील वैल्यू - 35 लाख (लगभग)	-NIL-		
(iii)	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-		

Madhusu Kumar

(iv)	Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-		
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues
[Note : Please give separate details for each item)

Sr. No	Description	Name & address of Bank Financial Institutions (s) / Department (s)	Amount outstanding as on 31-01-2024
(a)	(i) Loans from Banks	28,00,000/-	28,00,000/-
	(ii)Loans from financial institutions	-NIL-	
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-NIL-	
	(b) dues to departments dealing with supply of water.	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	

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	(d) dues to departments dealing with telephones	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	
	(f) Other dues, in any	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	A.Y.- 2023-24 Total Income Tax Paid - 4,97,797/- PAN No.- AGYPK0820A	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	-NIL-	
	(iii) Sales Tax [Only in case of property business	-NIL-	
	(iv) Property Tax	-NIL-	

C. Personal Details

GPF/CPF/PRAN No. :-

PTS/BLA-366

Gender :- (M/F)

M

Date of Birth :- (DD/MM/YYYY)

2	7	1	2	1	9	6	4
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Madhup Kumar

Class/Group :- (A/B/C)

A

Cadre :-

Bihar Vidhan Sabha Secretariat Service

(Full name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature*Madhup Kumar*.....

Name of Employee - Madhup Kumar

Place : Patna

Designation - Senior Reporter

Date: 01-02-2024

Department -Bihar Vidhan Sabha Secretariat